

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 234
(IB)-1045(ND)2020
IA/2544/2021, IA/1837/2021

IN THE MATTER OF:

M/s. Rhydburg Pharmaceuticals Ltd.

... Applicant/Petitioner

Vs

Sanyog Healthcare Limited.

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 16.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Adv. Abhishek Devgan and Adv. Vishal Hirawat for RP Mr. Manohar Lal Vij

ORDER

Renotify this case on 16.08.2021



(T.S. SINGH)
COURT OFFICER